

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) The building in which Hyderabad Sorting Office was located is to be dismantled for the purpose of constructing a new building on that site.

(b) Yes. As a matter of fact the new arrangement is more economical.

(c) Yes.

(d) Yes. The service has not been adversely affected by the change.

**UNCLEAN HOTELS AND SHOPS IN GOLE MARKET IN NEW DELHI**

922. SHRI R. N. KAKATI: Will the Minister of HEALTH be pleased to state:

(a) whether her attention has been drawn to the fact that a number of hotels and other shops in Gole Market in New Delhi are far from clean, thus endangering the health of the residents there; and

(b) if so, what action has been taken to improve the situation?

THE MINISTER OF HEALTH (DR. SUSHTLA NAYAR) : (a) and (b) The sanitary conditions existing in restaurants, hotels and other shops in Gole Market are considered satisfactory.

There are regular inspections and suitable action is taken to check any insanitary conditions by the health staff of the New Delhi Municipal Committee.

**PUBLICATION OF NAMES OF MEMBERS OF N.R.U.C.C. IN RAILWAY TIME TABLES**

923. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to state whether the Railway Board have recently issued orders to the effect that names of members of the National Railway Users' Consultative Committee should not be published in the All India Railway Time Tables; if so, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : The names of Members of National Railway Users' Consultative Council or any other Consultative Committees were never published in the All India Railway Time Table. The question, therefore, of issuing orders to omit this information from the All India Railway Time Table does not arise.

**STEAMERS TAKEN ON TIME-CHARTER OR VOYAGE-CHARTER**

924. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what is the number of steamers that were taken on time-charter or voyage-charter during each of the five years of the Second Plan and the first year of the Third Plan:

(b) what is the amount of hire which was paid on such time and voyage charters in rupees and in foreign exchange during each of these five years and during the first year of the Third Plan;

(c) how much of this was by Conference Lines and how much by tramp steamers; and

(d) what is the amount of net foreign-exchange (i.e. freight earnings less disbursements in foreign currencies) which the steamers taken on time and/or voyage charters earned for India during each of the five years of the Second Plan and during the first year of the Third Plan?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (d) The required information is being collected and will be laid on the Table of the Sabha.

**खाने योग्य न रहे खाद्यान्नों का नष्ट किया जाना**

**६२५. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :**